RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt/HC/2020/ 181

Date: 16 06 2020

WHEREAS following candidates, upon their selection on the post of Junior Personal Assistant pursuant to advertisement dated 20.08.2019, were asked to remain present on 19.02.2020 for verification of documents vide Notice No.I/A(iii)(a)(1)11/2018/377 dated 12.02.2020 but they failed to report for the same:-

Sr.No.	Roll No.	Name of Candidate with father's name	Address
34	31271	Rahul Mirkhani S/o Shri Rajendra Kumar	11/1402, Malviya Nagar, Jaipur Email ID-rahulmirh999@gmail.com
42	31072	Priyanka D/o Shri Manohar Lal	3404, Sector-23 D, Chandigarh, Email ID-paarthdua033@gmail.com

AND WHEREAS both the candidates, named above, were afforded opportunities vide Notices dated 02.03.2020 and 26.05.2020 to remain present on or before 17.03.2020 and 05.06.2020, respectively, for verification of documents but despite providing ample opportunities, they failed to remain present for verification of documents for giving them appointment on the post of Junior Personal Assistant.

THEREFORE, their candidature for that post of Junior Personal Assistant, is hereby cancelled with immediate effect.

BY ORDER

REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)II/2018 | 993

Date: 16 06 2020

Copy forwarded to the followings for information and necessary action:

- 1. The Registrar (Admn./Exam/Classification/CPC/Rules/Vig/Writs/OSD, F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
- 2. Concerned Joint/Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
- 3. Senior Librarian/Assistant Registrars, Rajasthan High Court, Jodhpur.
- System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
- 5. Confidential Branch, Rajasthan High Court, Jodhpur.
- 6. Bill Clerk/Leave Clerk/Service Records/Budget/GPF/S.I., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 7. Concerned Shri
- 8. Personal file.

REGISTRAR (ADMN.)